

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-510
IB-3357/ND/2019

IN THE MATTER OF:

Variety Services Saket Pvt Ltd

V/s

S.M. Machines Pvt Ltd

....Applicant

....Respondent

SECTION

U/s SEC.9 IBC

Order delivered on 04.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Piyush Sanghi Adv. Nikhil Singh Adv

ORDER

Since, this matter is listed for the first time after the lockdown, therefore, one more opportunity is given to the parties to pursue the matter. List on **18.03.2021**.

-Sdr-

(K.K. VOHRA)
MEMBER (T)

-Sdr-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)